

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).28542/2018

(Arising out of impugned final judgment and order dated 31-08-2017 in WA No.3334/2009 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

DR. RAMJI PANDEY

Respondent(s)

(IA No.5246/2022 - STAY APPLICATION)

Date : 27-01-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Ms. Garima Prashad, Sr. Adv.(AAG)
Mr. Vishnu Shankar Jain, AOR

For Respondent(s) Mr. Sachin Dutta, Sr. Adv.
Mr. Dharmendra Kumar Sinha, AOR
Mr. Vikas Tiwari, Adv.
Mr. Kumar Deepraj, Adv.

Mr. Vijay Kumar, Sr. Adv.
Mr. Rajiv Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List this special leave petition for final disposal in the
week commencing 28.02.2022.

(ARJUN BISHT)
COURT MASTER (SH)

(PRADEEP KUMAR)
BRANCH OFFICER